

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

R.A. No. 218 of 2002 In
Original Application No. 1030 of 2000

New Delhi, this the 16th day of September, 2002

HON^{BLE} MR. KULDIP SINGH, MEMBER (JUDL)
HON^{BLE} MR. S.A.T. RIZVI, MEMBER (A)

Kiran Pal Singh
S/o Shri Ram Gopal
Aged about 35 years,
R/o S-178A, Pandav Nagar,
Delhi-110 092.

And employed as

Security Assistant (General)
PIS No. 103398
In the Intelligence Bureau,
Ministry of Home Affairs,
North Block,
New Delhi.

REVIEW APPLICANT

Versus

1. Union of India
Through the Secretary,
Ministry of Home Affairs,
Government of India,
North Block,
New Delhi-110 001.
2. The Director,
Intelligence Bureau,
Ministry of Home Affairs,
North Block,
New Delhi-110 001.

-RESPONDENTS

ORDER BY CIRCULATION

By Hon^{ble} Mr. Kuldip Singh, Member (Judl)

The present RA No. 218 of 2002 has been filed by the applicant for review of the order passed in OA No. 1030 of 2000 on 9.8.2002.

2. In the RA the review applicant has taken more or less the same grounds to argue the RA, which he had taken while arguing the OA. While delivering the judgment, all the grounds were considered. No ~~fresh~~ ^{apparent or in fact a second time} error has been pointed out which may call for review of the order. Further, the RA does not come within the ambit of Order 47 Rule 1 CPC read with Rule 22 (3)

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(f) (i) of the Administrative Tribunals Act.

3. In view of the above, nothing survives in the RA, which is accordingly dismissed.


(S.A.T. RIZVI)
MEMBER(A)


(KULDIP SINGH)
MEMBER (J)

Rakesh